

(A) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Twenty-sixth Annual Report and Accounts of the National SafaiKaramcharis Finance and Development Corporation (NSKFDC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 86/18/24]

(B) A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of Dr. Ambedkar Foundation, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Explanatory Note by Government on the working of the above Foundation for the year 2022-23.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 85/18/24]

Report and Accounts (2022-23) of Rashtriya Raksha University, Gandhinagar, Gujarat and related papers

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं राष्ट्रीय रक्षा विश्वविद्यालय अधिनियम, 2020 की धारा 34 की उप धारा (3) और धारा 32 की उप धारा (4) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report of the Rashtriya Raksha University, Gandhinagar, Gujarat, for the year 2022-23.
- (b) Annual Accounts of the Rashtriya Raksha University, Gandhinagar, Gujarat, for the year 2022-23 and the Audit Report thereon.

[Placed in Library. See No. L.T. 89/18/24]

- I. **Notifications of the Ministry of Labour and Employment**
- II. **Report and Accounts (2022-23) of MSME- Technology Centre Kanpur, Uttar Pradesh and related papers**

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (सुश्री शोभा कारान्दलाजे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, under sub-section (2) of Section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952: -

- (1) G.S.R. 325(E)., dated the 14th June, 2024, publishing the Employees' Pension (Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 92/18/24]

- (2) G.S.R. 326(E)., dated the 14th June, 2024, publishing the Employees' Pension (Second Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 93/18/24]

- (3) G.S.R. 327(E)., dated the 14th June, 2024, publishing the Employees' Pension (Third Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 94/18/24]

- (4) G.S.R. 329(E)., dated the 14th June, 2024, publishing the Employees' Provident Funds (Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 95/18/24]

- (5) G.S.R. 330(E)., dated the 14th June, 2024, publishing the Employees' Deposit Linked Insurance (Amendment) Scheme, 2024.

[Placed in Library. See No. L.T. 96/18/24]

II. A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the MSME- Technology Centre Kanpur, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 148/18/24]

Notifications of the Ministry of Environment, Forest and Climate Change

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND